

LOK SABHA
UNSTARRED QUESTION No. 146
TO BE ANSWERED ON 20th July, 2023

ETHANOL BLENDED PETROL POLICY

146. SHRI SUBBARAYAN K.:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Government is promoting ethanol blended petrol policy as a solution for energy security;
- (b) if so, the details thereof;
- (c) whether the Government is aware of the opinion expressed by reputed scientists that the ethanol promotion programme generates about a crore ton of additional carbon dioxide emissions from the fermentation process; and
- (d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL
GAS
(SHRI RAMESWAR TELI)**

(a) to (d): Government is promoting blending of ethanol in petrol under the Ethanol Blended Petrol (EBP) Programme with multiple objectives including reducing import dependence, savings in foreign exchange, providing boost to domestic agriculture sector and for associated environmental benefits. Under EBP Programme, Public Sector Oil Marketing Companies (OMCs) have saved 433.6 crore litres of petrol on account of ethanol blending during the Ethanol Supply Year (ESY) 2021-22 resulting in approximate savings of more than Rs. 20,000 crore of foreign exchange. Ethanol-blended fuel is considered as environment friendly. The anticipated emission benefits with E10 & E20 fuels as compared to neat petrol are as under:

Emission	Gasoline	Two-wheelers		Four-wheelers	
		E10	E20	E10	E20
Carbon Monoxide	Baseline	20% lower	50% lower	20% lower	30% lower
Hydrocarbons	Baseline	20% lower	20% lower	20% lower	20% lower

(Source: Roadmap for Ethanol Blending in India 2020-25 published in June, 2021)
